centres approved in various States, including Assam is given in Annexure [see Appendix 188, Annexure No. 49]. These are at various stages of implementation.

(b) Details of funds released by the Central Government under the Growth Centre Scheme to these growth centres during the last five years are as under:

Year	Amont (Rs. In lakhs)	
1994-95	80.39	
1995-96	46.16	
1996-97	20.96	
1997-98	25.00	
1998-99	20.00	

FDI during current financial year

†1857. SHRI DINA NATH MISHRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the amount of Foreign Direct Investment which have been permitted by Government, so far, during the current financial year;
- (b) the actual FDI made, so far, during the current financial year, alongwith the details thereof, State-wise; and
- (c) the foreign capital permitted in infrastructure sector and the details of amount invested?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) to (c) Sir, the Foreign Direct Investment (FDI) approval during the current financial year (from 1st April, 1999 to 31st Oct., 1999) including Infrastructure Sector is Rs. 12500.89 crore and the actual inflow of FDI during the above said period is Rs. 6430.10 crore. No separate data regarding State-wise breakup of actual inflow is centrally maintained.

[†]Original notice of the question was received in Hindi.